

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)490(MB)/2018
MA 870/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: Chinnaya Steel Traders

Vs

Tade Powertec (P) Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

4. **MA 870/2018 in C.P. (IB)-490 (MB)/2018**

At request of the Petitioner Counsel, list this matter on 11.10.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)